

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1303

ANSWERED ON:02.03.2006

ADULTERATION IN PETROL

Mandal Shri Sanat Kumar;Renge Patil Shri Tukaram Ganpatrao;Thummar Shri Virjibhai

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of raids conducted by the Government to check adulteration in petrol during the last six months;
- (b) the number of adulteration cases detected by the Government in these raids, State-wise, and
- (c) the action taken by the Government against the dealers who were found guilty in these raids, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) : The number of inspections of retail outlets conducted by the Public Sector Oil Marketing Companies (OMCs) during July to December, 2005 was 51,615.
- (b) The number of adulteration cases detected during these inspections, State-wise is at Annex.
- (c): Action is taken by the OMCs against the dealers found indulging in adulteration under the provisions of the Marketing Discipline Guidelines (MDG)/Dealership Agreement. In addition to the action taken by the OMCs, the State Governments are empowered to take legal action against the defaulting dealers under the provisions of the control orders issued by the Government under the Essential Commodities Act, 1955.